

Original Application No. 847 of 2022

Jai Ram Dass Chawla and Anr.

.....Applicants

Versus

Municipal Corporation Hisar and Ors.

..... Respondents

Status Report of Pawan Grover, Divisional Forest officer (Territorial), Forest Division Hisar, District Hisar. i.e. Respondent No.5

Respectfully Showeth:

1. That the present application filed by the Jai Ram Dass Chawla and Ram Kumar regarding the illegal encroachments by illegal cutting of trees and construction of commercial establishments and shops on green belt in Sundar Nagar, Barwala Road, Hisar, Haryana .
2. That the present application of the applicants came to be listed on dated 23.11.2022 and the Hon`ble Tribunal directed the respondents to constitute a joint committee to verify the factual position of the disputed area/locality. In compliance of the above said order of the Hon`ble Tribunal the joint committee was constituted and submitted its report before the Hon`ble Tribunal in which it was stated that the proceedings relating to the encroachment were pending before the Divisional Commissioner, Hisar i.e. Respondent No. 6.
3. That the answering respondent in compliance of the order dated 06.02.2023 is filing the status report.

4. That the answering respondent without the decision of the proceedings pending before the respondent No. 6 do not take any further step in the disputed area/locality because the matter is still pending and there are no any order/directions to the answering respondent to take any action on this area/locality during the pendency of the proceedings.

5. That as such, the answering respondent has not committed any willful disobedience/violation of any of the order of the Hon'ble Tribunal. However, the answering respondent tenders unconditional apology for any act of commission or omission, if attributable to him. The answering respondent has highest regards for the Hon'ble Tribunal and cannot even dream of disobeying the orders of the Hon'ble Tribunal.



(Pawan Grover)

Divisional Forest officer (Territorial)

Forest Division Hisar

on behalf of Respondent No.5

Place: Hisar

Dated: 04-07-2023